

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE V.G.ARUN

THURSDAY, THE 30TH DAY OF APRIL 2020 / 10TH VAISAKHA,
1942

B.A.TMP 73 OF 2020

(CRIME NO.241 /2020 OF THAMARASSERY POLICE STATION)

PETITIONER/ACCUSED:

VIJAYAN A AGED 48 YEARS
S/O APPU
LAKSHMI NIVAS
AYIRAMKOLLI, AMBALAVAYAL P.O.
WAYANAD.

BY ADV. K.R VINOD

RESPONDENTS:

1.STATE OF KERALA REPRESENTED BY
THE PUBLIC PROSECUTOR,,
HIGH COURT OF KERALA,
KOCHI -682 031

2.THE SUB INSPECTOR OF POLICE
THAMARASSERI POLICE STATION
PIN 673573

BY PUBLIC PROSECUTOR SRI.E.C.BINEESH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 30.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

B.A. TMP No. 73 of 2020

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V.G.ARUN, J.

B.A. TMP No. 73 of 2020

Dated this the 30th day of April, 2020.

ORDER

The learned Public Prosecutor seeks time to get instructions.

Post on 05.05.2020.

The learned Public Prosecutor undertakes that the petitioner will not be arrested till next posting date.

**V.G.ARUN
JUDGE**

YKB/30.4.2020